

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

- 17 -

OA 1291/1998

New Delhi this the 14th day of December, 2000

Hon'ble Shri S.R. Adige, Vice Chairman(A)

Hon'ble Dr.A.Vedavalli, Member (J)

1. Shri C.P.Naithani
S/O Shri S.P.Naithani
R/O 370, Laxmibai Nagar,
New Delhi-110023
2. Shri S.K.Roy
S/O Sh.Janardan Roy,
R/O Flat No.20/C-12,
Sector-3, Rohini, Delhi-110085

.. Applicants

(By Advocate Sh.V.K.Rao)

Versus

Union of India through

1. Secretary,
Department of Statistics,
Sardar Patel Bhawan,
New Delhi.
2. Director,
Field Operation Division,
Pushpa Bhawan, Ambedkar Nagar,
New Delhi.

.. Respondents

(By Advocate Shri R.P.Agarwal)

O R D E R (ORAL)

Hon'ble Shri S.R. Adige, Vice Chairman(A)

Applicants seeks direction to convene cadre review and provide better promotional avenues as has been done in the case of ISS cadre and take appropriate action in accordance with the said review.

2. We have heard applicants counsel Sh.Rao and respondents counsel Shri R.P.Agarwal.

3. The applicants are basically aggrieved by the lack of promotional avenues and stagnation. Our attention has been invited to page 12 of respondents own reply wherein it has

been stated that the 5th Pay Commission had considered the recommendations made by the association of Superintendents regarding stagnation etc. and recommended upgradation of the ~~Field~~ posts of FOD as under :

Superintendent	6500 - 105000
Asstt. Supdt.	5500 - 9000
Investigator	5000 - 8000

It is also stated that the Pay Commission had also made recommendations regarding formation of subordinate Statistical services consisting of Investigator Grade I and Grade II and ^{had} also proposed that an effective stage of promotion should be introduced before the entry of Supdts. into the JTS (Grade-IV) of ISS. The entrance of Rs. 2000-3200 (pre revised) would move through the replacement scale of Rs. 2375-3750 and in the entries scales of ISS Grade 'A' in a time bound manner.

4. The respondents specifically state in Paragraph 4.1(ii) that all these recommendations have been accepted by the Government.

5. The O.A. is disposed of with a direction to the respondents to issue consequential orders upon the recommendations which have been accepted by the Govt. including ~~the~~ appropriate orders on the ^{ion} constitution of subordinate Statistical service in the background of the acceptance of the recommendations of the Pay Commission, as expeditiously as possible, and preferably within four months from the date of receipt of a copy of this order.

6. O.A. is disposed of as above. No costs.

A. Vedavalli
(Dr. A. Vedavalli)
Member (J)

S. R. Adige
(S. R. Adige)
Vice Chairman (A)